

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 196 of 2013 & IA-272 of 2013 &
Appeal No. 199 of 2013 & IA-277 of 2013**

Dated : 15th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 196 of 2013 & IA-272 of 2013

**M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah
Counsel for the Respondent (s): Mr. S. Vallinayagam
Officers (TNERC)**

Appeal No. 199 of 2013 & IA-277 of 2013

**Tamil Nadu Electricity Consumers Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah
Counsel for the Respondent (s): Mr. S. Vallinayagam
Officers (TNERC)**

ORDER

We have heard the Learned Counsel for all the parties. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**